

## Annexure-9

Name of the corporate debtor: Senior Builder Limited; Date of commencement of CIRP: 04/07/2024; List of creditors as on: 01/09/2025

Other creditors, if any, (other than financial creditors and operational creditors) (Amount in ₹)

| Annexure - Creditors, Liabilities, (Guarantors) and Open Mutual Creditors (Amount in Rs.) |                                                                                   |                           |                |                          |                 |                                     |                             |                        |                       |                              |                                    |                |                                            |
|-------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|---------------------------|----------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|------------------------------|------------------------------------|----------------|--------------------------------------------|
| Sl. No.                                                                                   | Name of creditor                                                                  | Details of claim received |                | Amount of claim admitted | Nature of claim | Details of claim admitted           |                             |                        |                       | Amount of claim not admitted | Amount of claim under verification | Remarks if any |                                            |
|                                                                                           |                                                                                   | Date of receipt           | Amount claimed |                          |                 | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC |                              |                                    |                | Amount of mutual dues, that may be set-off |
| 1                                                                                         | Vikram Kumar, Rajesh Kumar & Somesh Kumar (Legal heirs of Late Vaidyanath Prasad) | 0                         | 1,74,70,510.00 | 22,00,000.00             | Other creditor  | No                                  | No                          | No                     | 0                     | 0                            | 1,52,70,510.00                     | 1,52,70,510.00 | 0                                          |
| 2                                                                                         | Total                                                                             |                           | 1,74,70,510.00 | 22,00,000.00             |                 |                                     |                             |                        |                       |                              | 1,52,70,510.00                     | 1,52,70,510.00 | 0                                          |